

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/234/2017
NAME OF THE PETITIONER(S) : JACOB THOOMKUZHY & ORS
NAME OF THE RESPONDENT(S) : JEEVAN TELECASTING CORPORATION LTD
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
	K.MANOJ MENON P. NEELAKANTAN	COUNSEL FOR RESPONDENT PETITIONER	
2)	M.K. PREETHA for KSR & CO. }	Counsel for Respondents 2 to 8	

ORDER

Counsels for both the parties are present. Counsel for the Petitioner submitted that there is an offer from the Respondent for exploring the possibilities of settlement between the parties and prayed for time. At request, time is enlarged. Put up on 19.12.2017 at 10.30 A.M.

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MEMBER (TECHNICAL)
ghk

- sel -
MEMBER (JUDICIAL)